

*No form*

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

103

C.P(IB) No. 319/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> January 2018, 10.30 A.M**

|                     |                                                                      |                                            |                        |                     |
|---------------------|----------------------------------------------------------------------|--------------------------------------------|------------------------|---------------------|
| Name of the Company |                                                                      | Arun Kumar Jain-Vs-Flower Dealcom Pvt Ltd. |                        |                     |
| Under Section       |                                                                      | 9 IBC                                      |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) |                                            | Appearing on behalf of | Signature with date |

RITES GOEL, ADV

OPERATIONAL/  
CREDITOR  
(Petitioner)

Rites Goel

**ORDER**

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor made a prayer for adjournment on the ground that process of settlement is going on between the parties. Prayer is allowed.

List it on 07/02/2018 for admission.

*Sd*  
(Jinan K.R.)  
Member (J)

*Sd*  
(V.P.Singh)  
Member (J)